

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

RP No.20 of 2015

In

APPEAL Nos.75 & 76 of 2014

Dated :20th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.,
Versus
Nabha Power Ltd., & Ors.**

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Er. Baljit Singh, Er. Sachin/PSPCL

Counsel for the Respondent (s) : Mr. T.S. Joshi
Ms. Shikha Ohri for R-2
Ms. Charu Singh & Mr. Sakesh Kumar
For R-1

ORDER

Learned counsel for the respondent no.3 prays for and is granted two weeks' time for hearing.

Post this Review Petition for hearing on **15th January, 2016.**

**(T. Munikrishnaiah)
Technical Member
hcj/rkt**

**(Justice Surendra Kumar)
Judicial Member**